

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 03.04.2024**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

**Click here to join VC:**

<https://nclatvc.webex.com/meet/registrar-court>

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2303 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Leo Creations Pvt. Ltd. Vs. ASR Logistics India Pvt. Ltd.	Vikas Sareen
<b>2.</b>	I.A. No. 2304 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 274 of 2024	Arcelormittal Nippon Steel India Ltd Vs. Palco Recycle Industries Ltd. & Ors.	Deepak Khosla

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**